

LOK SABHA
UNSTARRED QUESTION NO. 1922
TO BE ANSWERED ON 11.03.2025

REGISTERED ARTISANS

1922. DR. MANNA LAL RAWAT:

Will the Minister of TEXTILES वस्त्र मंत्री
be pleased to state :

- (a) the total number of artisans registered in the country, State-wise and district-wise in Rajasthan State;
- (b) the details of schemes or initiatives launched by the Government to support artisans, including financial assistance, training and market access for them;
- (c) the steps taken by the Government to improve the upliftment and efficiency of the artisans in rural and remote areas;
- (d) the total number of the artisans benefited from these schemes, State-wise and district-wise particularly Rajasthan during the last three years; and
- (e) the measures taken by the Government to protect traditional and cultural handicrafts from being extinct to modern technological advancements?

उत्तर
ANSWER
वस्त्र मंत्री (श्री गिरिराज सिंह)
MINISTER OF TEXTILES
(SHRI GIRIRAJ SINGH)

(a) to (e): The Office of the Development Commissioner (Handicrafts) under the aegis of Ministry of Textiles implements two schemes namely National Handicrafts Development Programme (NHDP) and Comprehensive Handicrafts Cluster Development Scheme (CHCDS) for overall development and promotion of handicrafts sector across the country. Under these schemes, need based financial assistance is provided for end-to-end support to the artisans through marketing events, skill development, cluster development, formation of Producer Companies, direct benefit to artisans, infrastructural and technology support, research and development support etc. which benefit the traditional crafts and artisans throughout the country including rural areas. Further, this office also provides necessary financial support for registration of crafts under GI Act 1999, to give crafts specific recognition to help promote and preserve handicrafts being extinct to modern technological advancements.

The total number artisans registered in the country, State-wise and district-wise in Rajasthan State is enclosed at **Annexure-I**. and the state-wise total number of the artisans benefited under NHDP and CHCDS schemes during the last three year and current year i.e. from 2021-22 to 2024-25 is enclosed at **Annexure-II**.

ANNEXURE-I

Statement referred to in reply to part (a) of the Lok Sabha Unstarred Question No. 1922 for answer on 11.03.2025.

State-wise total number of artisans registered under Pahchaan initiative:

S. No	State/ UTs	Number of Artisans
1.	Andaman and Nicobar	2,872
2.	Andhra Pradesh	66,013
3.	Arunachal Pradesh	10,391
4.	Assam	1,03,057
5.	Bihar	1,18,831
6.	Chandigarh (UT)	79
7.	Chhattisgarh	17,595
8.	Delhi	22,882
9.	Goa	10,006
10.	Gujarat	1,37,768
11.	Haryana	33,040
12.	Himachal Pradesh	28,257
13.	Jammu and Kashmir	1,19,964
14.	Jharkhand	97,471
15.	Karnataka	44,176
16.	Kerala	54,116
17.	Ladakh	1,398
18.	Ladakh (UT)	2,105
19.	Lakshadweep (U.T.)	320
20.	Madhya Pradesh	96,755
21.	Maharashtra	73,604
22.	Manipur	75,734
23.	Meghalaya	6,104
24.	Mizoram	3,914
25.	Nagaland	13,174
26.	Odisha	1,75,974
27.	Puducherry	8,156
28.	Punjab	32,660
29.	Rajasthan	1,69,292
30.	Sikkim	2,674
31.	Tamil Nadu	77,781
32.	Telangana	43,858
33.	Tripura	20,499
34.	Uttar Pradesh	9,95,540
35.	Uttarakhand	42,037
36.	West Bengal	2,87,575
	Total	29,95,672

District-wise number of artisans registered under the Pahchaan initiative in the State of Rajasthan:

S. No.	District	Number of Artisans
1.	Ajmer	4,223
2.	Alwar	4,239
3.	Baanswara	881
4.	Bara	168
5.	Baran	458
6.	Barmer	26,645
7.	Bharatpur	592
8.	Bhilwara	2,226
9.	Bikaner	5,860
10.	Bundi	742
11.	Chhitorgarh	1,509
12.	Churu	7,612
13.	Dausa	4,459
14.	Dholpur	155
15.	Dungerpur	660
16.	Ganganagar	4,131
17.	Hanumangarh	3,804
18.	Jaipur	32,357
19.	Jaisalmer	3,701
20.	Jalore	1,849
21.	Jhalwar	345
22.	Jhunjhunu	2,950
23.	Jodhpur	33,180
24.	Karoali	144
25.	Kota	509
26.	Nagaur	3,579
27.	Pali	3,130
28.	Pratapgarh	1,246
29.	Rajsamand	2,212
30.	Sawaimadhopur	1,404
31.	Sikar	3,729
32.	Sirohi	1,398
33.	Tonk	2,456
34.	Udaipur	6,739
	TOTAL	1,69,292

ANNEXURE-II

Statement referred to in reply to part (d) of the Lok Sabha Unstarred Question No. 1922 for answer on 11.03.2025.

The State-wise number of the beneficiaries under the Scheme in 2022-23 and 2023-24

S. No.	STATE/UT'S	BENEFICIARIES		
		2021-22	2022-23	2023-24
1.	A & N Islands	800	590	190
2.	Andhra Pradesh	3,516	3,926	4,830
3.	Arunachal Pradesh	1,260	620	380
4.	Assam	6,878	4,382	1,620
5.	Bihar	2,746	3,563	2,722
6.	Chandigarh	300	300	100
7.	Chhattisgarh	1,570	1,090	460
8.	Daman and Diu	0	50	0
9.	Delhi	4,900	1,790	2,536
10.	Goa	920	760	290
11.	Gujarat	10,962	6,222	4,238
12.	Haryana	2,350	1,971	1,174
13.	Himachal Pradesh	2,426	2,580	1,060
14.	Jammu and Kashmir	8,452	7,436	5,084
15.	Jharkhand	2,380	2,410	1,334
16.	Karnataka	4,530	3,814	2,050
17.	Kerala	3,720	2,471	1,024
18.	Ladakh	1,320	690	614
19.	Madhya Pradesh	5,360	5,101	23,714
20.	Maharashtra	5,470	3,990	3,416
21.	Manipur	6,466	2,923	1,324
22.	Meghalaya	2,226	900	550
23.	Mizoram	1,260	760	270
24.	Nagaland	2,250	1,060	410
25.	Odisha	5,006	4,590	2,574
26.	Puducherry	1,790	990	300
27.	Punjab	3,990	2,430	560
28.	Rajasthan	8,612	7,705	4,280
29.	Sikkim	840	930	270
30.	Tamil Nadu	4,742	3,000	2,034
31.	Telangana	1,960	2,040	2,564
32.	Tripura	1,290	1,030	10,990
33.	Uttar Pradesh	27,721	26,519	14,564
34.	Uttarakhand	3,090	2,160	640
35.	West Bengal	3,412	3,740	2,494
36.	All India (non-state specific)	0	0	2,655
37.	International Marketing	437	585	643
TOTAL		1,44,952	1,15,118	1,03,958
